

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 2040/2024 in C.P. (IB)/1148(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- Anurag Kumar Sinha
IN THE MATTER OF
Fortune Pharma Pvt. Ltd.

Section: 60(5) U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2040 of 2024:- Counsel, Manoj Mishra appeared for the Applicant/Liquidator. This Application is filed by the Liquidator for placing on record 18th Progress report for the quarter ending 31.03.2024 which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 2040 of 2024** is **allowed** and **disposed of**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)